

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 586/96

WEDNESDAY, THIS THE 8TH DAY OF JANUARY, 1997.

CORAM:

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

HON'BLE MR. A. M. SIVADAS, JUDICIAL MEMBER

C. Murugesan

Superintendent of Police,
Crime Branch, CID, Palakkad.

..Applicant

By Advocate Mr. K.R.B. Kaimal

Vs.

1. Union of India represented by the Secretary
Ministry of Home Affairs, New Delhi.

2. State of Kerala represented by the
Chief Secretary, Government of Kerala,
Secretariat, Trivandrum.

3. The Union Public Service Commission
represented by its Secretary,
New Delhi.

..Respondents

By Advocate Mr. T.P.M. Ibrahim Khan, SCGSC for R 1&3
Advocate Mr. C.A. Joy, Government Pleader for R2

The application having been heard on 8.1.97, the

Tribunal on the same day delivered the following:

O R D E R

P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

It is submitted by the Government Pleader appearing for R2 that the name of the applicant has been recommended to be considered by the Select Committee which met on 26.12.96. There being no other matter surviving for consideration in this application, we record the submission and dispose of the application. No costs.

Dated the 8th January, 1997.



A.M. SIVADAS
JUDICIAL MEMBER

kmn



P.V. VENKATAKRISHNAN
ADMINISTRATIVE MEMBER